

THE GAUHATI HIGH COURT AT GUWAHATI

(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

ORDER

Dated Guwahati, the 23rd of November, 2022

No. HC.V-60/2020/770/Estt. ### The following Officers and Staff are hereby deputed in connection with the ensuing State Level Consultation on Implementation of POCSO Act, 2012, to be held on **26th & 27th November, 2022**, at the **Assam Administrative Staff College, Khanapara, Guwahati:**

1. Sri Utpal Rajkhowa, Registrar (Admin.), Gauhati High Court :
7637026554 / 9101896598
2. Sri Romen Baruah, Registrar (Vigilance), Gauhati High Court :
7637026604
3. Sri Rafique Ahmed Tapadar, Registrar (Judicial), Gauhati High Court
(Overall In-charge) : 76370 26558 / 98549 12295

FELICITATION	
Sl. No.	MEMBERS
1	Smt. Kanchan Newar, Secretary, Gauhati High Court Legal Services Committee. : 98640 73131
2	Dr. Pooja Sinha, Joint Registrar (Recruitment), Gauhati High Court. : 76370 26575
3	Smt. Ditimoni Gogoi, Special Officer (Translation Wing), Gauhati High Court. : 94355 59875
4	Smt. Jahnvi Gogoi, Junior Grade Translator, Gauhati High Court. : 70027 71474
5	Smt. Madhurima Dey, Judicial Assistant, Gauhati High Court. : 90858 15767
6	Smt. Viola Das, Judicial Assistant, Gauhati High Court. : 84867 04909

ANCHORING	
Sl. No.	MEMBERS
1	Smt. Kanchan Newar, Secretary, Gauhati High Court Legal Services Committee : 98640 73131
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